

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00057/2019**  
**in Original Application No.180/00235/2018**

**Wednesday, this the 27<sup>th</sup> day of November, 2019**

## C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

V.K.Samu, aged 62 years  
S/o.late V.G.Kochu Kunju  
Veliyaveettil  
Charummood P.O  
Alleppey District, Pin – 690 505 ...Petitioner

**(By Advocate Mrs.Mary Benjamin)**

## versus

1. Mr.Ajay Kumar IAS, aged 57 years  
father's name not known to the petitioner  
Secretary, Ministry of Defence  
New Delhi – 110 001
2. Rear Admiral Kiran Deshmukh  
aged about 57 years  
father's name not known to the petitioner  
The Admiral Superintendent  
Naval Dockyard, Visakhapatnam-530 014

**(By Advocate Mr.Sinu G Nath,ACGSC)**

This application having been heard on 27<sup>th</sup> November 2019, the Tribunal on the same day delivered the following :

.2.

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

In view of the judgment in O.P.(CAT) No.282 of 2019 setting aside the orders of this Tribunal, there is no issue for consideration in this CP(C). Hence the Contempt Petition is closed. Notices shall stand discharged.

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

**SV**

.3.

**List of Annexures**

Annexure P1 - Certified copy of the order dated 19.12.2018 in O.A 180/00235/2018.

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